

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
C.P.(CAA)/14(AHM)2024
in
CA(CAA)/64(AHM)2023

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Arcelormittal Nippon Steel India Limited

.....Applicant

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Aalay Shah, Adv.

For the RD : Mr. Shiv Pal Singh

For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

ORDER

List for final hearing on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)